

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1430  
TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2021**

**BID FOR 5G SPECTRUM AUCTION**

1430. SHRI BENNY BEHANAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to auction 5G spectrum and if so, the details thereof;
- (b) whether the Government is planning to allow non telecom operators to bid for 5G spectrum; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI SANJAY DHOTRE)**

(a) The Government has decided to conduct auction of spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz and 2500 MHz frequency bands. Successful bidders in the auction can deploy any technology using the auction-acquired spectrum. Notice Inviting Applications (NIA) for the spectrum auction has been issued on 06.01.2021. As per the NIA timetable, auction is scheduled to start on 01.03.2021.

(b)&(c) Any licensee that holds a Unified License Access License (UASL)/Cellular Mobile Telephony Service (CMTS) License/Unified License (UL) with authorization for Access Services for that Licensed Service Area (LSA); or any licensee that fulfils the eligibility for obtaining a Unified License with authorization for Access Services and gives an undertaking to obtain a Unified License for access service authorisation; or any entity that gives an undertaking to obtain a Unified License for access service authorisation through a New Entrant Nominee as per the DoT guidelines/licence conditions, can bid for the Spectrum subject to other provisions of the Notice Inviting Applications (NIA) for auction.

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